

# C. A. T. Bench, JAIPUR

Date of Order

24.5.93

OA - 193 (D 203/93)

24.5.93

Present: None for the applicant.

Defects have not been removed. The applicant is directed to remove the defects within 15 days of this order, failing which the registration of this OA shall be deemed to have been declined without any further reference to this Bench.

( O.P. SHARMA )  
MEMBER (A)

Gopal Krishna  
( GOPAL KRISHNA )  
MEMBER (J).

10.6.93

None present on behalf of the applicant

Defects not removed in spite of final opportunity granted by the Hon'ble Bench. The same be consigned to the record room.

The O.A. is hereby declined to be registered. The same be consigned to the record room.

  
**DEPUTY REGISTRAR**  
Central Administrative Tribunal  
Jaipur Bench, JAIPUR.